

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**

**UNSTARRED QUESTION NO. 2940**  
TO BE ANSWERED ON 15.03.2016

**Agreement on Pollution Abatement**

2940. SHRI SATAV RAJEEV:  
SHRI DHANANJAY MAHADIK:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has signed any agreement with Japanese International Cooperative agency for pollution abatement of river Mula-Mutha in Pune under the National River Conservation plan;

(b) if so, the details thereof;

(c) the total amount of assistance along with terms and condition of the loan interest to be paid; and

(d) the ratio of sharing of project cost between the Union Government and Pune Municipal Corporation along with the time by which the loan amount is to be paid?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) Yes, Sir. The Government of India has signed a loan agreement with Japan International Cooperation Agency (JICA) in January, 2016 for a project of 'Pollution abatement of river Mula-Mutha at Pune under National River Conservation Plan (NRCP)'. JICA is providing a soft loan of 19,064 million Japanese Yen to Government of India for the project at 0.3% per annum interest rate, which is to be repaid by Government of India in a period of 40 years, including 10 years' grace period. The Pune Municipal Corporation has no liability to repay the loan.

The major components sanctioned under the project include construction of 11 new Sewage Treatment Plants (STPs) of 396 million litres per day (mld) capacity, laying of sewer lines and renovation/rehabilitation of existing intermediate pumping stations, installation of Central Supervisory Control and Data Acquisition (SCADA) system for centralized monitoring of functioning of STPs, construction of community toilet facilities in slum and fringe areas, public participation and awareness programme. The cost of the project will be shared between Government of India and the State Government/Pune Municipal Corporation in the ratio of 85:15 respectively.

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